

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO-2104  
TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER, 2021**

**SAFETY AND QUALITY OF AYUSH MEDICINES**

**2104. SHRI NARANBHAI KACHHADIYA:  
SHRI PARBATBHAI SAVABHAI PATEL:**

Will the Minister of **AYUSH** be pleased to state:

- (a) the efforts being made by the Ministry to win the trust of the global community about the safety and quality of Ayurveda, Unani and Homeopathy medicines;
- (b) the roadmap prepared/being prepared by the Ministry to increase the productivity of Ayurveda and other Indian medicine products and herbs in every State in the country;
- (c) the details of the productivity of the said medicines, State-wise including Gujarat; and
- (d) the name of States which have high productivity of the said medicines and the States which have low productivity?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) to (d) As per the provisions of Drugs and Cosmetics Rules, 1945, the manufacture of Ayurvedic (Including Siddha) or Unanidrugs are to be carried out in such premises and such hygienic conditions as are specified in Schedule-T (Good Manufacturing Practices) and homoeopathy manufacturers are required to comply with the provisions of Schedule M1(Good Manufacturing Practices). It is mandatory for the manufacturers to comply with this for obtaining license of Ayurveda, Siddha and Unani (ASU) and Homoeopathy drug manufacturing.

For Standardization of Indian medicines and Homoeopathy in the country, the Government has established Pharmacopoeia Commission for Indian Medicine and Homoeopathy (PCIM&H) under the Ministry of AYUSH. The prime mandate of the Commission is to publish and revise Ayurvedic Pharmacopoeia of India (API), Siddha Pharmacopoeia of India (SPI), Unani Pharmacopoeia of India (UPI) and Homoeopathic Pharmacopoeia of India (HPI). The Pharmacopoeial standards are basic need to ensure quality, safety and efficacy of Ayurvedic, Siddha, Unani and Homoeopathic medicines.

Ministry of AYUSH is implementing a Central Sector Scheme of Pharmacovigilance of Ayurveda, Siddha Unani & Homeopathy Drugs since June 2018 for inculcating the culture of Adverse Drug Events (ADE) reporting, documentation and analysis for further regulatory action. The Scheme has an established three tier network. All India Institute of Ayurveda (AIIA), New Delhi has been designated as the National Pharmacovigilance Coordination Centre (NPvCC), 5 Intermediary Pharmacovigilance Centres (IPvC's) and 74 Peripheral Pharmacovigilance Centres (PPvC's).

In addition to the above, for facilitating export, Ministry of AYUSH encourages following certifications of AYUSH products as per details below:-

- (i) Certification of Pharmaceutical Products (CoPP) as per WHO Guidelines for herbal products.
- (ii) Quality Certifications Scheme implemented by the Quality Council of India (QCI) for grant of AYUSH Premium mark to Ayurvedic, Siddha and Unani products on the basis of third party evaluation of quality in accordance with the status of compliance to international standards.

The licence of Ayush products are granted by the concerned State Licensing Authorities in accordance with the provisions of Drugs and Cosmetics Act, 1940 and Rules made thereunder. There are about 7345 (Ayurveda), 151 (Siddha), 566 (Unani) and 345 (Homoeopathy) manufacturers producing Ayush products (**State-wise list is at Annexure**).

## Annexure

## State-wise/System-wise number of Licensed Pharmacies under AYUSH as on 01-04-2019

S.No.	State / UT	Ayurveda	Unani	Siddha	Homoeopathy	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Andhra Pradesh	288	9	0	7	304
2	Arunachal Pradesh	1	0	0	0	1
3	Assam	40	0	0	0	40
4	Bihar	191	23	0	38	252
5	Chhattisgarh	32	0	0	0	32
6	Delhi	83	20	0	0	103
7	Goa	6	0	0	0	6
8	<b>Gujarat</b>	<b>578</b>	<b>0</b>	<b>0</b>	<b>9</b>	<b>587</b>
9	Haryana	514	4	0	0	518
10	Himachal Pradesh	132	0	0	6	138
11	Jammu &Kashmir	8	5	0	2	15
12	Jharkhand	19	0	0	8	27
13	Karnataka	210	0	0	12	222
14	Kerala	897	4	4	0	905
15	Madhya Pradesh	555	8	0	21	584
16	Maharashtra	725	0	0	0	725
17	Manipur	0	0	0	0	0
18	Meghalaya	0	0	0	0	0
19	Mizoram	0	0	0	0	0
20	Nagaland	0	0	0	0	0
21	Odisha	85	0	0	5	90
22	Punjab	232	0	0	0	232
23	Rajasthan	349	1	0	0	350
24	Sikkim	2	0	0	1	3
25	Tamil Nadu	152	5	139	9	305
26	Telangana	429	173	0	32	634
27	Tripura	0	0	0	0	0
28	Uttar Pradesh	1416	309	0	30	1755
29	Uttarakhand	196	0	0	0	196
30	WestBengal	160	5	0	160	325
31	A&NIsland	0	0	0	0	0
32	Chandigarh	1	0	0	0	1
33	D&NHaveli	7	0	0	0	7
34	Daman&Diu	10	0	0	0	10
35	Lakshadweep	0	0	0	0	0
36	Puducherry	27	0	8	5	40
	<b>TOTAL</b>	<b>7345</b>	<b>566</b>	<b>151</b>	<b>345</b>	<b>8407</b>